

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 8/TT/2021**

<b>Subject</b>	:	Petition for determination of transmission tariff of the 2014-19 period for one asset under “Western Region System Strengthening Scheme XVII” in Western Region
<b>Date of Hearing</b>	:	1.8.2022
<b>Coram</b>	:	Shri I.S. Jha, Member Shri Arun Goyal, Member Shri P.K. Singh, Member
<b>Petitioner</b>	:	Power Grid Corporation of India Ltd.
<b>Respondents</b>	:	Madhya Pradesh Power Management Company Limited and 10 Others
<b>Parties present</b>	:	Shri S.S Raju, PGCIL Shri D.K. Biswal, PGCIL Shri Ved Prakash Rastogi, PGCIL Shri A.K. Verma, PGCIL Shri Anindya Khare, MPPMCL

**Record of Proceedings**

Case was called out for virtual hearing.

2. The representative of the Petitioner has made the following submissions:
  - a. The instant petition has been filed determination of transmission tariff of 2019-24 period for 240 MVAR Switchable line reactor along with 850-ohm NGR and 765 kV switchable line reactor bay (GIS) at 765/400 kV Pune (GIS) Sub-station under “Western Region System Strengthening Scheme XVII” in Western Region.
  - b. The transmission asset was put under commercial operation on 24.8.2019 as against the SCOD i.e. 9.9.2019. There is no time over-run.
  - c. Remaining assets under “Western Region System Strengthening Scheme XVII” in Western Region are covered under Petition No. 247/TT/2018.
  - d. The Board of Director’s of the Petitioner’s Company accorded approval for the project vide memorandum dated 21.3.2017. The scheme was



agreed and approved in the 39<sup>th</sup> and 41<sup>st</sup> Standing Committee meeting of Western Region held on 30.11.2015 and 21.12.2016 respectively.

e. The completion cost is within the apportioned approved cost. The cost variation is mainly on account of decrease in IDC and IEDC, as FR IEDC was calculated higher rate of interests which has subsequently decreased and decrease in cost of sub-station equipment.

f. Initial Spares claimed are within the ceiling limit.

g. Reply to TV letter has been filed vide affidavit dated 15.9.2021.

h. The status of the downstream system has also been filed. TBCB licensee i.e. CWTL has completed its portion of downstream system on 23.8.2019. Power flow has started from the date of COD.

i. Rejoinder to the reply of MPPCML has been filed vide affidavit dated 26.10.2021.

3. After hearing the Petitioner, the Commission reserved order in the matter.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

